

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:1976
ANSWERED ON:07.03.2000
UNUTILISED TRIBAL WELFARE FUND
BRAJA KISHORE TRIPATHY

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether a large amount of funds meant of tribal welfare in the States remains unutilized;
- (b) if so, whether the Government have devised any mechanism to check the deviation of funds for other purposes; and
- (c) if so, the details thereof?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) Yes Sir, in the case of some of the States there are instances of unutilized funds meant for the welfare of Sch. Tribes.

(b) & (c) Guidelines have been issued by the Ministry to States/UTs to utilize the funds during the financial year for which these are meant. The States/UTs have been advised to strengthen the monitoring mechanism for proper utilization of funds. However, wherever unspent balances have been reported by the States/UTs, the same is taken into consideration and adjusted while sanctioning /releasing further funds.